

ITEM NO.7

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 583/2024

UMA BUILDERS PVT. LTD.

Appellant(s)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 11-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Sudha Gupta, AOR

For Respondent(s)

Dr. Mrs. Vipin Gupta, AOR
Mr. Rakesh Kumar-i, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, is granted to respondent nos.1 and 4 to 7 to file counter affidavit.

Service is complete on respondent nos.2, 3 and 8, but none has entered appearance.

Two weeks time, is granted as a last chance to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent nos.9 and 10.

List again on 29.08.2024.

SUJATA SINGH
Registrar

pm